

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 115**

TO BE ANSWERED ON DECEMBER 18, 2018

SURVEY OF HOMELESS URBAN POOR

NO. 115* SHRI NIHAL CHAND:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has conducted any survey regarding the homeless urban poor in Rajasthan and other parts of the country;**
- (b) if so, the details and the outcome thereof;**
- (c) whether the Government has received proposals seeking financial assistance for acquiring land for housing projects from Rajasthan and other States/Union Territories; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

[SHRI HARDEEP SINGH PURI]

(a) to (d): A statement is laid on the Table of the Sabha.

Contd.... 2/-

**STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION
NO. 115* DUE FOR 18.12.2018 REGARDING "SURVEY OF HOMELESS
URBAN POOR"**

(a) & (b): The Ministry of Housing and Urban Affairs is implementing Shelter of Urban Homeless (SUH) Scheme as a component of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM). The operational guidelines of SUH Scheme provide for conducting a systematic survey by the Local/Municipal Bodies so as to assess accurately the need for shelters at suitable locations. The Ministry of Housing and Urban Affairs has accordingly issued instructions to all States/UTs to conduct a third party systematic survey of urban homeless. Total 18 States/UTs, including the State of Rajasthan, have so far completed their third party survey. As per the survey, the number of urban homeless persons identified so far is 1,59,979.

The Ministry of Housing and Urban Affairs is also implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs) in addressing the housing requirement in urban areas for the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories. The PMAY (U) Guidelines provides for undertaking demand survey by States/UTs for assessing actual demand of housing under the Scheme. The demand validated and reported by States/UTs under the PMAY (U) to this Ministry so far is around 100 lakhs.

(c) & (d): No, Madam. The central assistance is not admissible for acquiring land for housing projects under PMAY (U).